

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s).18258/2019

(Arising out of impugned final judgment and order dated 09-04-2019 in CRLA No. 133/1991 passed by the High Court Of Judicature At Allahabad)

MANOHAR SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(With appln for exemption from filing c/c of the impugned judgment, exemption from filing O.T.and permission to file SLP)

Date : 03-07-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE HEMANT GUPTA

For Petitioner(s) Mr. Manoj K. Mishra, AOR
Mr. Umesh Dubey, Adv.
Ms. Jyoti Mishra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the
learned counsel for the petitioner seeking
adjournment to file additional document, list the
matter after two weeks.

(B.Parvathi)
Court Master

(Sunil Kumar Rajvanshi)
Court Master